

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No 9 (ND)/2015  
(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016.

NAME OF THE COMPANY: M/s Vijay Construction (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

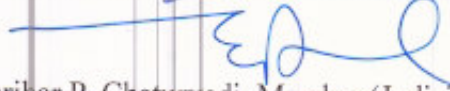
- | Sl. No. | Name              | Designation      | Representation | Signature   |
|---------|-------------------|------------------|----------------|---|
| 1.      | Vivek Sayan (Adv) | OP No. 108 - 108 | Vivek Sayan    |  |
| 2.      | Swosh             | PLS              | Swosh          |  |

Order dated 08.11.2016

CP 9(ND)/ 2015 Vijay Construction (India) Pvt. Ltd.

Rejoinder is filed. Pleadings are completed. List the matter for final hearing on  
15.12.2016.

  
V. S. R. Avadhani, Member (Judicial)

  
Harihar P. Chaturvedi, Member (Judicial)

Dated: 08.11.2016